GOVERNMENT OF INDIA MINISTRY OF HOUSING AND URBAN AFFAIRS

LOK SABHA

UNSTARRED QUESTION NO. 3075

TO BE ANSWERED ON DECEMBER 16, 2021

POLICY FOR SLUMS

NO.3075. SHRI BHARTRUHARI MAHTAB: SHRIMATI SUNITA DUGGAL:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the percentage of population living in slums out of total population of the country;
- (b) whether the Government has rolled out any policy for slums or slum dwellers adjacent to Railway Tracks in the country;
- (c) if so, the details thereof, State/UT-wise and if not, the reasons therefor;
- (d) whether the Government proposes to roll out any policy for rehabilitation of evicted slum dwellers in the country;
- (e) if so, the details thereof and if not, the reasons therefor; and
- (f) the other necessary steps taken/proposed to be taken for the rehabilitation of displaced slum dwellers in the country?

ANSWER

THE MINISTER OF STATE IN THE

MINISTRY OF HOUSING AND URBAN AFFAIRS

(SHRI KAUSHAL KISHORE)

(a): As per Census 2011, the percentage of population living in slums out of total population of the country is 5.41%.

(b) to (f): Land' and 'Colonisation' are State subjects and therefore, it is the responsibility of the State/UT Governments to implement schemes to provide houses to the eligible urban families/beneficiaries including slum dwellers. Ministry of Housing and Urban Affairs (MoHUA) does not have any specific policy for rehabilitation in respect of slums adjacent to Railway tracks. However, in pursuance of the Government of India's vision of 'Housing for All', MoHUA through Pradhan Mantri Awas Yojana – Urban (PMAY-U) is giving Central Assistance to States/UTs for providing all weather pucca houses to all eligible urban households including slum dwellers since 25.06.2015.
